

making its proposals to the President for amending any order of delimitation of council constituencies, the Commission in 1961 formulated its proposals for amendment of the Delimitation of Council Constituencies (Andhra Pradesh) Order, in consultation with the State Government.

Eviction of Tenants in Delhi

3729. { Shri Upadhyaya:
Shri J. P. Jyotishi:

Will the Minister of Home Affairs be pleased to state:

(a) the number of applications pending on June 1, 1962 with the Rent Controller, Delhi, for eviction of tenants under the Delhi Rent Control Act;

(b) the number on grounds of non-payment of rent;

(c) the number on grounds of misuse and causing damage to property;

(d) the number on grounds of repairs;

(e) the number on grounds of making additions and alterations; and

(f) the total number of houses and commercial units in value in Delhi which are subject to the provisions of the Rent Control Act?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) 2534.

(b) 1721.

(c) 201

(d) 85

(e) 105

(f) The information is not available and the amount of time and labour involved in collecting it will not be commensurate with the result achieved

गवर्नमेंट हायर सैकेंडरी स्कूल, मालवीयनगर' नई दिल्ली

३७३०. श्री प्रकाशवीर शास्त्री : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गवर्नमेंट हायर सैकेंडरी स्कूल, मालवीयनगर, नई दिल्ली की इमारत जो वर्ष १९५१ में बनाई गई थी, उसमें केवल दसवीं और ग्यारहवीं कक्षाएँ (५ सेक्शन) ही बैठते हैं और बाकी २५ सेक्शन तम्बुओं में बैठते हैं ;

(ख) क्या यह भी सच है कि स्कूल में पानी और बिजली का कोई प्रबन्ध नहीं है ;

(ग) यदि भाग (क) और (ख) का उत्तर स्वीकारात्मक हो, तो तम्बुओं में बैठने के बजाये कमरों में बैठने के लिये और दैनिक आवश्यकताओं जैसे बिजली और पानी की अमुविधा को दूर करने के लिये सरकार ने क्या कार्यवाही की है ; और

(घ) जब स्कूल की इमारत बनने के लिये स्वीकृति प्रदान की जा चुकी थी, तो स्कूल के निर्माण कार्य में क्यों विलम्ब हुआ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) से (घ). अपेक्षित सूचना एकत्रित की जा रही है और यथा-समय सभा पटल पर रख दी जायेगी ।

Excise Duty on Virginia Tobacco

3731. Shri Kolla Venkiah: Will the Minister of Finance be pleased to state:

(a) the total excise levy collected on different varieties of virginia tobacco and their quantities in 1959-60, 1960-61 and 1961-62;

(b) the number of persons or concerns from whom levy has been received in different years, referred to in part (a) above; and

(c) the agencies that collect the levy?

The Minister of Finance (Shri Morarji Desai): (a):

Year	Total Quantity of virginia tobacco cleared on payment of duty (all varieties).	Central Excise (basic and additional) collected thereon.	Ex-duty and collected thereon.
	(000 kgs.)	Rs. in lakhs)	
1959-60	20,540	502.17	
1960-61	23,688	570.50	
1961-62	24,215	590.49	

(b) Each payment of duty is made on a D.D. 1 Form or A.R. 1 Form and separate records showing the total payments made by each person or concern during any particular year are not maintained.

(c) Central Excise Department.

Basic Teachers Training Schools in Rajasthan and Maharashtra

3732. Shri Jedhe: Will the Minister of Education be pleased to state:

(a) the names with locations of Basic Teachers Training Schools for boys and girls (separately) in Rajasthan and in Maharashtra states;

(b) whether it is a fact that the training period in Rajasthan is of one year's duration;

(c) what is the training period in Delhi; and

(d) the reasons for difference in training periods, if any?

The Minister of Education (Dr. K. L. Shrimali): (a) A State wise list is available in Parliament Library.

(b) Yes, Sir.

(c) Two years.

(d) The principle that the duration of the training period should ultimately be two years is accepted by

all States. But some of them are not yet able to implement it owing to shortage of funds and the urgent need to increase the number of trained teachers.

Trained Teachers in Delhi Schools

3733. Shri Jedhe: Will the Minister of Education be pleased to state:

(a) whether it is a fact that trained graduates and post-graduates have been appointed in Government and Government-aided schools in Delhi in lower grades than prescribed for them;

(b) if so, what is the number of such teachers working at present (school-wise); and

(c) the reasons therefor?

The Minister of Education (Dr. K. L. Shrimali): (a) and (c). Yes, Sir. Teachers are remunerated according to the scales of pay prescribed for the posts that they hold. Government have prescribed certain minimum qualifications for the various categories of posts. If a person, holding higher qualifications, offers himself for a post for which the minimum qualifications prescribed are lower, and he is appointed, he will draw the scale of the post.

(b) The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Untrained Teachers in Delhi Schools

3734. Shri Jedhe: Will the Minister of Education be pleased to state:

(a) whether it is a fact that in many schools in Delhi untrained teachers have been taking high-classes for over ten years;

(b) if so, the number of such teachers (school-wise);

(c) whether any of the above teachers have recently been declared as 'non-category teachers';